

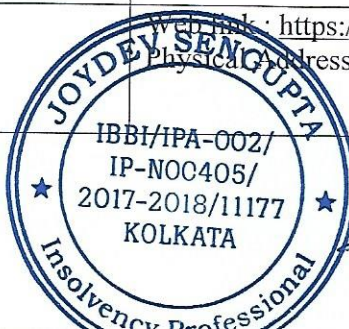
FORM A

Public Announcement

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF SERAMPORE BELTING WORKS PVT. LTD.

RELEVANT PARTICULARS		
1	Name of corporate debtor	Serampore Belting Works Pvt. Ltd.
2	Date of incorporation of corporate debtor	20 August 1947
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, West Bengal
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51102WB1947PTC-O15716
5	Address of the registered office and principal office (if any) of corporate debtor	52, J.N. Lahiri Road, Serampore, Hooghly-712201
6	Insolvency commencement date in respect of corporate debtor	9 August 2019 vide order issued by NCLT, Kolkata Bench in CP(IB) No. 1493/KB/2018. [Order received by the IRP on 16 August 2019, from the Registry of Hon'ble NCLT, Kolkata Bench pursuant to the Order of Admission of the Resolution Process passed by the Hon'ble NCLT Kolkata Bench.]
7	Estimated date of closure of insolvency resolution process	5 February 2019 i.e. 180 days from 9 August 2019
8	Name and registration number of the insolvency professional acting as interim resolution professional	Joydev Sengupta Registration No: IBBI/IPA-002/IP-N00405/2017-2018/11177
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Joydev Sengupta, UPL-040904, Upohar, 2052, Chak Garia, Kolkata – 700 094. joydevsengupta@jsglegal.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address : Same as Sl. 9 E-mail : sbeltingcirp@gmail.com
11.	Last date for submission of claims	23 August 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA – As per information available with the IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA – As per information available with the IRP
14.	Relevant Forms and Details of authorized representatives are available at:	Web link : https://ibbi.gov.in/home/downloads Physical Address: NA

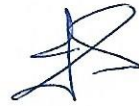


Notice is hereby given that the National Company Law Tribunal, Cuttack Bench has ordered the commencement of a corporate insolvency resolution process of the **Serampore Belting Works Pvt. Ltd.** on 9 August 2019 [Order received by the IRP on 16 August 2019, from the Registry of Hon'ble NCLT, Kolkata Bench pursuant to the Order of Admission of the Resolution Process passed by the Hon'ble NCLT Kolkata Bench.]

The creditors of **Serampore Belting Works Pvt. Ltd.**, are hereby called upon to submit their claims with proof on or before 23 August 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Interim Resolution Professional :
Date and Place :

Joydev Sengupta
16 August 2019; Kolkata

